MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 218 **Imphal, Tuesday, December 9, 2025** **(Agrahayana 18, 1947)**

OFFICE OF THE
WANGJING LAMDING MUNICIPAL COUNCIL
P.O. WANGJING, MANIPUR

N O T I F I C A T I O N

Wangjing, 5th December, 2025

No. 10/WLMC/2017/BBL: In accordance with the provisions under Section 211(1) and 212 of the Manipur Municipalities Act, 1994, it is hereby notified for information to the general public that vide Resolution No. 1 of Sitting No. 25 of the Council Meeting held on 05/12/2025, Wangjing Lamding Municipal Council proposes to adopt "**The Model Manipur Unified Building Bye-Laws, 2024**" which was notified by Government vide notification No. BBL-101/1/2024-MAHUD-MAHUD-Part(1) dated 4th December, 2024 and No. BBL-101/1/2022-MAHUD-MAHUD dated 31st December, 2024 as "**Wangjing Lamding Municipality Building Bye-Laws, 2025**" from the date of this notification in the Official Gazette of Manipur.

Any objection(s)/suggestion(s) to the introduction of the Unified Building Bye-Laws may be submitted so as to reach the office of Executive Officer, Wangjing Lamding Municipal Council, P.O. Wangjing, Manipur within 7 (Seven) days from the date of this notification. Objection(s)/suggestion(s) received after the aforesaid period shall not be entertained.

Copies of the aforesaid "Wangjing Lamding Municipality Building Bye-Laws, 2025" shall be available for inspection in the office of the undersigned from 11:00 AM to 3:00 PM on all the specified period of working days. The same will also be available at the Town Planning Department official website https://tpmanipur.mn.gov.in

HAWAIBAM PRADEEP KUMAR SINGH,
Executive Officer,
Wangjing Lamding Municipal Council.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 09-12-2025 13:07:58